


Balmer Lawrie
LOGISTICS

**Looking for
Real Estate partner
for our 3PL needs**



Balmer Lawrie & Co. Ltd. invites Expression of Interest from interested parties for **Built to Suit Grade A warehouse of 1.5 - 2.0 lakh sqft cum 3 acres of semi developed open area** preferably inside a Logistics Park or **10-12 acres of Land** on long term lease basis. The locational preference is **NH19 / NH16** nearby Kolkata.

EOI Reference No.: **BL/LS/3PL/EOI/22-23/001**
Dated **28.04.2023** Due on **18.05.2023**

Balmer Lawrie & Co. Ltd.
(A Government of India Enterprise)

Regd Office: 21, N S Road, Kolkata-700 001 • CIN: L15492WB1924G0I004835
Contact Person: Mr. Abhiroop Dutta P: 033-22225363
E: dutta.a@balmerlawrie.com

For details please visit the tender section in www.balmerlawrie.com
(https://www.balmerlawrie.com/pages/tender_local_new)

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT <i>(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)</i> FOR THE ATTENTION OF THE STAKEHOLDERS OF YINGJIAN ENGINEERING INDIA PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Person	YINGJIAN ENGINEERING INDIA PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	01/07/2019
3. Authority under which Corporate Person is Incorporated/Registered	Registrar of companies, BANGALORE, MINISTRY OF CORPORATE AFFAIRS.
4. Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U45400KA2019FC125784
5. Address of the Registered office and Principal office (If any) of corporate person	# 372, 6 th Cross, Wilson Garden, Goldensquare, Bangalore560027
6. Liquidation commencement date of the Corporate Person	24 th April 2023
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr Pawan Kumar Agrawal CORRESPONDING ADDRESS: 40/55, FIRST FLOOR, CHITTARANJAN PARK, NEW DELHI - 110019 ADDRESS REGISTERED WITH IBI: L-237A, GROUND FLOOR, EKTA SQUARE, DDA, KALKAJI, NEW DELHI 110019 E-Mail: irp@pgplegal.com Ph: +91 9971761073 MEMBERSHIP No: IP-P00852 REG No: IBB/IIA-001/IP-P00852/2017-18/1435
8. Last date for submission of claims	24 th may 2023

Notice is hereby given that the M/s **YINGJIAN ENGINEERING INDIA PRIVATE LIMITED** (~~the Company~~) has commenced voluntary liquidation on 24th April 2023. The stakeholders of the ~~Company~~ are hereby called upon to submit a proof of their claims, on or before 24th May 2023, to the liquidator at the address mentioned against item 7 above. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 25.04.2023

Place: Delhi

SD/- Mr. Pawan Kumar Agrawal
Insolvency Professional

Reg No: IBB/IIA-001/IP-P00852/2017-18/1435

Email id: irp@pgplegal.com



BAJAJ FINSERV

BAJAJ HOUSING FINANCE LIMITED

Corporate office: Cerebrum IT Park B2 Building 5th Floor, Kalyani Nagar, Pune, Maharashtra-411014.

Branch Office: 71/1120, MC Road, Opp. Railway Station Road, Ashok Nagar, Mandya-571401.

POSSESSION NOTICE

U/s 13(4) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002.
 Rule 8-(1) of the Security Interest (Enforcement) Rules 2002. (Appendix-IV)

Whereas, the undersigned being the Authorized Officer of **M/s BAJAJ HOUSING FINANCE LIMITED (BHFL)** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued **Demand Notice(s)** to Borrower(s)/Co-Borrower(s)/ Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within **60 days** from the date of receipt of the said notice. The Borrower(s)/Co-Borrower(s)/ Guarantor(s) having failed to repay the amount, notice is hereby given to the Borrower(s)/Co-Borrower(s)/ Guarantor(s) and the public in general that the undersigned on behalf of **M/s Bajaj Housing Finance Limited**, has taken over the possession of the property described herein below in exercise of the powers conferred on him under Section 13(4) of the said Act read with Rule 8-(1) of the said rules. The Borrower(s)/Co-Borrower(s)/Guarantor(s) in particular and the public in general are hereby cautioned not to deal with the below said property and any dealings with the said property will be subject to the first charge of **BHFL** for the amount(s) as mentioned herein under with future interest thereon.

Name of the Borrower(s)/ Guarantor(s) (LAN No., Name of Branch)	Description of Secured Asset (Immovable Property)	Demand Notice Date and Amount	Date of Possession
Branch: MANDYA (LAN No. H4J2RLP0257895)	All that piece and parcel of the Non-agricultural Property described as: Property Bearing Khaneshumari No-146/99, Property PID No-15290011021202203, Yeljur Village, G Byadarahalli Village, Veerupakshapura Hobli, Channappana Taluk, Ramnagavara District, Channappana, Karnataka- 562160. East: Devamma Cunt Daddaiah Property, West: Govinda Site, North: Basavarajappa Site, South: Road.	27th-Jan-2023	
1. SRIKANTA CHARJI (Borrower)		Rs. 635,690/-	
2. SRINIVASA Y (Co-Borrower),		(Rupees Six	
3. SAROJAMMA (Co-Borrower), All the above at: Yalijuru, Channappana Talukku, Yelotadahaalli, Channappana-562160.		Lac Thirty Five	
		Thousand Six Hundred Ninety	24.04.2023

Date: 28-04-2023, **Place:** CHANNAPPANNA

Sd/- Authorised Officer, Bajaj Housing Finance Limited

PUBLIC NOTICE


ICICI Bank

ICICI Bank Limited

Registered office: Landmark, Race Course Circle, Vadodra 390 007.

Corporate office: ICICI Bank Towers, Bandra-Kurla Complex, Mumbai 400 051.

GOLD E-AUCTION COM INVITATION NOTICE

The below mentioned borrower have been listed ready to pay off their outstanding amount towards the facility against gold ornaments (Facility) available by them from ICICI Bank Limited (ICICI Bank). We are conscious to conduct an Auction of pledged gold ornaments on **May 08, 2023** as they have failed to repay the dues. ICICI Bank has the authority to remove account /change the E-Auction date without any prior notice. Auction will be held online - <https://gold.saml.in> between **12:30 pm to 3:30 pm**. For detailed Terms and conditions, please log into given website. In case of deceased borrower, all conditions will be applicable to legal heirs.

Loan A/C No.	Customer Name
Branch Name: Bagalokot	
053205009342	Salim Shaikh
Branch Name: Saibhagol	
370505000581	Atul Chandra Shidhar
Branch Name: Bangalore - Begur Main Road	
410705000581	Tiruk Chandar
410705000578	Pollavi Goud
Branch Name: Bangalore - Tc Path	
233005001467	Sivash Battula
Branch Name: Bangalore - Bangalore	
647805014163	Sagadeva R
Branch Name: Bangalore - Banerghatta Road	
100705003144	B Bhanu Prakash
100705003143	E Ethuru Prakash
Branch Name: Bangalore - Coimpoor	
025205006794	Uday Mysore
Branch Name: Bangalore - Hosur	
056305006780	Amudha P Jt
Branch Name: Bangalore - Jnani	
040205005948	Chandrashekhara
Branch Name: Bangalore - Kumburapur	
625305010015	Raoja
Branch Name: Bangalore-Ombr Layout	
185105002429	Sowthi K
Branch Name: Bangalore-Vijaya Nagar Layout	
317805000674	Purvisasangeetha LR
Branch Name: Basavakalyan	
438305010112	Sunit Kumar
Branch Name: Belgaum - Kolhapur Circle	
241705003041	Manoj Killekar
Branch Name: Bellary	
109205017911	G Raghavendra
10920513304	P Prakash
109205018197	Dharmalaksh L
Branch Name: Bilapuri	
650605057265	Ajitkumar B Kuchhar
650605057263	Ajitkumar B Kuchhar
650605057262	Hirakrupa
650605054516	Ravi D Rathod
650605056251	Vinod Nair
Branch Name: Chhatkale	
101105010182	Gangadhar Gangadhar
101105010187	Neethra C
101105011697	Syed Nooruddin Sab

Loan A/C No.	Customer Name
Branch Name: Channaray	
141605010892	Balkrishna S
Branch Name: Channarayana	
171050010438	Kala Thirumangam
Branch Name: Chikballi	
651405000665	Chinnappa Mahadev Nanoroli
Branch Name: Chikballi	
124205003891	H M Kumaraswamy
Branch Name: Davangere	
001305010506	Shruthi M
061305011574	Anjanappa Nd
Branch Name: Davangere	
383805001206	M Bhanuvaru
383805001371	M Mallappa
Branch Name: Davangere	
017005009479	Prakash Belligotti
017005009932	Nagendra Gurupada Mahalinga
Branch Name: Davangere	
090505003483	Gangavathi
090505003483	Sudha
Branch Name: Dutharga	
045805008755	Isahvar Erranna Shet
045805007913	Anjana Anjum
045805009010	Vasundhara
045805007531	Shobha Bodhan
045805009099	Shashikant
Branch Name: Dutharga Gunj	
438205000765	Pooja Patel
Branch Name: Hagare	
285805009090	Sowmya Sowmya
285805009091	Sowmya Sowmya
Branch Name: Hassan	
105905002674	Vijaya Kumar
Branch Name: Havyar	
762505000173	C Shiva Murthy
Branch Name: Hosate - B Road	
279305011175	Jagadish
279305007652	Shudhakar K
Branch Name: Ika	
650705004233	Sunita Pulapatti
Branch Name: Jewargi	
413405009099	Haradurga -
413405009090	Siddanna -
Branch Name: Karavalli	
281405004241	Vireesh Vireesh
281405004248	Mallamma Mallamma
Branch Name: Karlikere	
310605000018	Manjunath
Branch Name: Kolar	
185205002892	Vedhavyatha M
Branch Name: Koppa	
142705004962	Parashuram
Branch Name: Lingsapur	
383905001767	Basavaraj
383905002373	Somalingappa Somalingappa
383905002375	Sheehamma
383905002377	Basanna Basanna

Loan A/C No.	Customer Name
Branch Name: Mahalingapur, Karnataka	
364505004051	Hanumanth Hanumanth
Branch Name: Manvi, Karnataka	
364305000774	Lachhman A
Branch Name: Mangalore	
415805001580	Ambanna -
Branch Name: Rabkavi	
649805003821	Mallappa Mahavir
Branch Name: Raichur	
048205003265	Fatima Fatima
048205005148	Fatima Fatima
048205004099	Anjanappa Anjanappa
Branch Name: R	

Directorate of Tourism
Govt. of Maharashtra

Head Office : Nariman Bhavan, 156/157, 15th floor, Nariman Point, Mumbai- 400 021
Tel. No.91-22-69107600, 91-22-69107604 E-mail- dev.dot-mh@mah.gov.in

E-Tender No. DOT/Dev/RFP/Sel.of agency for website /3/2023-24

E-TENDER NOTICE

Directorate of Tourism is inviting proposals for the following project via its e-tendering system from pre-qualified organizations. Details of the project are as follows.

Project : Selection of an agency for developing website, IT cell & a mobile application for Directorate of Tourism, Govt. of Maharashtra

E-Tender Schedule

Period for downloading and submitting tenders online - **28.04.2023 (05:00 PM) to 23.05.2023 (05:00 PM)**

Date and time of opening of Technical proposal - **24.05.2023 (03:00 PM)**

Detailed e-tenders instructions and information are available on - **www.mahatenders.gov.in**

Sd/-
Director
Directorate of Tourism, Mumbai

Place : Mumbai
Date : 27.04.2023

 यूनियन बैंक ऑफ इंडिया Union Bank of India INCORPORATED IN INDIA	
 GOVERNMENT OF INDIA	 MINISTRY OF FINANCE
(A Government of India Undertaking)	
Sadashivanagar Branch No. 163, 9th Main, 3rd Cross, RMV Extension, Bangalore-560080 Ph: 080-23612205, 23613204 Email: ubin0906417@unionbankofindia.bank	
CORRIGENDUM TO SALE NOTICE DATED 28.03.2023	
In reference to the E-Auction Sale Notice published on 29.03.2023 in this news paper. In this Notification, the Days of Sale Notice is mentioned wrongly as 30 days in pertaining to Borrower No. (1) Mr. Kanthan.M.G. , So, the date can be read as 15 DAYS SALE NOTICE.	
In the same Notification (combined) e-Auction Time is published wrongly as 1.00 PM to 5.00 PM in pertaining to both Borrowers : (1) Mr. Kanthan. M. G. and (2) Mr. G.N. Ramakrishna Reddy. So the same can be read as, Date: 11-05-2023, 11.00 AM to 2.00 PM.	
Except this, all other remains the same in the Notification.	
Date : 27.04.2023 Place: Bangalore	Sd/- Authorised Officer Union Bank of India

Form No. INC-26
(Pursuant to Rule 30 of the Companies
(Incorporation) Rules, 2014)

**Before the Central Government, Regional
Director, South-East Region, Hyderabad**

In the matter of sub-section (4) of Section 13 of
Companies Act, 2013 and clause (a) of sub-section
rule (5) of Rule 30 of the Companies Act,
(Incorporation) Rules, 2014

AND

In the matter of

EBQ SUGAR PRIVATE LIMITED
(CIN: U72300KA2019PT00126753)
having its Registered Office at
15/1, THIRUMALA THIRUMENAHALLI MAIN
ROAD, YELAHANKA BANGALORE,
KARNATAKA-560064

.....Applicant Company / Petitioner

Notice is hereby given to the General Public
that the Company is desirous to make an
application to the Central Government under
Section 13(4) of the Companies Act, 2013
seeking confirmation of alteration of the
Memorandum of Association of the Company in
terms of the special resolution passed at the
Extra Ordinary General Meeting held on 24th
April, 2023 to enable the company to change
its Registered office from "State of Karnataka"
to the "State of Uttar Pradesh".

Any person who is aggrieved or is likely to be
affected by the proposed change of the
registered office of the company may deliver
either at the offices on the MCA-21 portal
(www.mca.gov.in) by filing investor
complaint form or cause to be delivered or
send by registered post of his / her objection
supported by an affidavit stating the nature of
his / her interest and grounds of opposition to
the Regional Director, South East Region, 3rd
Floor, Corporate Bhavan, 1st Main Road, 1st
Tattinnarann Village, Hayat Nagar, Mandya
Ranga Reddy District, Hyderabad-560064
Telangana within fourteen (14) days from the
date of publication of this notice with a copy to
the applicant Company at its Registered Office
at the address mentioned given below -

15/1, THIRUMALA THIRUMENAHALLI MAIN
ROAD, YELAHANKA BANGALORE,
KARNATAKA-560064

For & on behalf of
EBQ SUGAR PRIVATE LIMITED
Sd/
RANJAY PANDIT (Director)
CIN : 08526663

Date : 28.04.2023 | **Place :** Bangalore

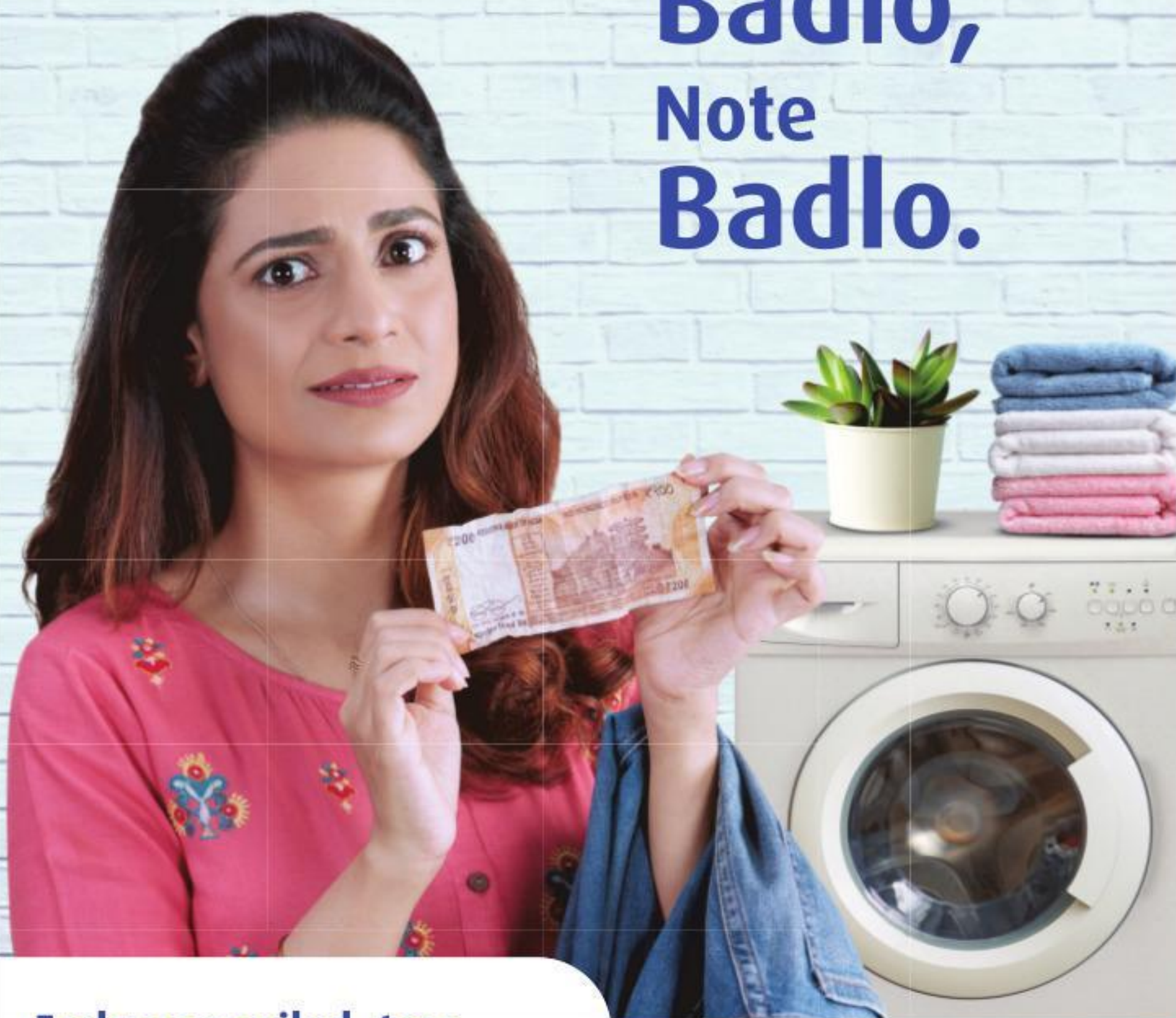
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G20
भारत 2023 INDIA

Aadat Badlo, Note Badlo.



**Exchange soiled, torn,
damaged, mutilated
or defective currency notes
at bank branches,
over the counter**

- Currency notes can be exchanged in your nearby bank branch*
- If bank branch refuses to exchange notes, lodge complaint with the bank. If complaint remains unresolved for a month, you can complain to RBI Ombudsman

* Currency notes are exchanged in terms of RBI Note Refund Rules, 2009 (amended in 2018)





Issued in public interest by
भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in



For feedback, write to rbikehtahai@rbi.org.in

CORRIGENDUM

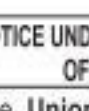
Alpine Wineries Private Limited

With reference to earlier publication on 26th April 2023, of E Auction Notice inviting participants for the e auction of Alpine Wineries Private Limited, it is here by informed that the auction date shall be read as **26th May 2023** instead of 17th May 2023

Point Number 3 of the auction regarding EMD, must be read as **24th of May** 2023 instead of 12th of May 2023. Rest of the content remains the same.

Sd/-
CA. RAVINDRANATH NARAYANA RAO
Liquidator.
IBBI Reg No: IBBI/IPA-001/IP-P00645/2017-18/11099

April 28th, 2023

 यूनियन बैंक ऑफ इंडिया	Shanthinagar Branch No.26, K.H.Road, Shanthinagar, Bangalore-560027, Ph.No.: 9321821498 E-mail : ubi0902225@unionbankofindia.bank			
DEMAND NOTICE [SECTION 13(2)]				
NOTICE UNDER SECTION 13(2) READ WITH SEC.13(1) OF SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002				
*We, Union Bank of India, Shanthinagar Branch, had issued Demand Notices under Section 13(2) of the Securitization and Reconstruction of Financial Assets and Security Interest Act 2002 by Registered Post with Acknowledgment Due (RPAD) to the addressees furnished to the Bank as mentioned below. Since the notice has not been acknowledged and returned due to non-availability of addressees at the said addresses / due to evading of service of the notices sent by RPAD, notice could not be served. Further, Bank had served the said demand notices by affixture at the addressees given. The contents of the said notices are mentioned herein below.				
1. Name and Address of the Borrower / Co-Borrower / Mortgagor / Guarantor : (1) Mrs. Causal 365, No.120/47, 7th Main, 5th Block, Jayanagar / Bangalore-560041, Guarantor : (2) Mrs. Netakallu Nagaraju Rajini, No.753, 13th Cross, 7th Block, Jayanagar, Bangalore-560070. 2b. Mrs. M.C. Prema, No.753, 13th Cross, 7th Block, Jayanagar, Bangalore-560070. 3b. Mr. N.S. Nagaraju, No.753, 13th Cross, 7th Block, Jayanagar, Bangalore-560070. [Details of the credit facility/ies availed by the Borrower]				
Type of Facility	Outstanding amount as on date of NPA i.e. as on 30.04.2022	Outstanding as on 14.04.2023	Un applied interest w.e.f. 30.10.2022 to 14.04.2023	Total dues
Cash Credit	14,75,447.84	8,43,204.84	44,151.00	8,87,355.84
Total Liability Amount: Rs. 8,87,355.84 (Rupees Eight Lakhs Eighty Seven Thousand Three Hundred Fifty Five and Paise Eighty Four Only) as on 14.04.2023 with further cost and charges and incidental expenses and costs. NPA Date : 30.04.2022 Demand Notice Dated : 15.04.2023 Description of the Immoveable property : All that piece and parcel of land bearing Corporation No.30/1491 BMPM No. 30/1, PID No. 62-3-30/1 Hosur Main Road, 13th Cross, Wilson Garden measuring (60x55 x 9) 3354.00 Sqft. in the name of the Mrs. M.C.Prema. Bounded on : East by : House No. 389 belonging to Dr. Hanumaiah & B.V.Kumar Vittal, West by : Property of Mr. M.C.Kumar (Naveen Netralaya), North by : House No. 30/491, South by : Hosur Road.				
You are hereby called upon to pay Union Bank of India, within a period of 60 days from the date of publication of this notice, the respective amount mentioned here above, failing which Union Bank of India will take necessary action under the provisions of the said Act, against the secured assets including taking possession of the secured assets of the Borrowers and the Guarantors. The powers available to Union Bank of India under the Act include (i) power to take possession of the secured assets of the Borrower / Guarantors / Mortgagor including the rights to transfer by way of lease, assignment or sale for realising secured assets and any transfer of secured assets by Union Bank of India shall vest in the transferee rights in or in relation to, the secured asset transferred as if the transfer has been made by you. In terms of the provisions of section 13(8) of the said Act, you are hereby prohibited from transferring, either by way of sale, lease or otherwise (other than in the ordinary course of your business), any of the secured assets as referred to in the Demand Notice affixed and also Hypothecated / Mortgaged to the bank without prior written consent of the Bank. The notice is issued in terms of Section 13(2) of the said Act.				
Date : 26.04.2023 Place : Bengaluru			Sd/- Authorised Officer Union Bank of India	

बैंक ऑफ बरोडा Bank of Baroda		Bank of Baroda	
SARAKKI BRANCH : No.127/A, 1st Floor, 8th Main 3rd Phase, J P Nagar, Bangalore - 560078, Tel No. 080-26580787			
NOTICE TO BORROWER			
(UNDER SUB-SECTION (2) OF SECTION 13 OF THE SARFAESI ACT, 2002)			
At your request, Bank has extended credit facilities to the below mentioned individuals against secured assets through its Bank of Baroda, Sarakki Branch. The relevant particulars of the property on which you have created security interest by execution of security agreement/documents & creation of mortgage by way deposit of title deeds are furnished hereunder. As the operation and conduct of the financial assistance/ credit facilities have become irregular, the debts have been classified as Non Performing Assets in accordance with the directives/guidelines issued by Reserve Bank of India consequent to the default committed by the borrowers in repayment of the principal debt and interest thereon. As the demand notice sent by register AD calling upon you, was un-served/not acknowledged, this publication is now issued.			
Name and Address of the Borrower/Co-Borrower/Mortgagor/Guarantor: 1. M/s Pratham Logistics, Represented by its Partners : Mr Kumar H C And Mr Krishnamurthy K M, situated at: 471, 1st Floor, Vysya Bank Colony, Shanthi Niketan Main Road, BG Road, Arekere Bangal, Bangalore, Karnataka - 560076 2. Mr. Kumar H C (Guarantor and Partner) : No.53/5E, 23rd Cross, Central Bank Backside Road, Someshwara Layout, Hulimavu, Bangalore, Karnataka - 560076 3. Mr. Krishnamurthy K M (Guarantor and Partner), Property and Residence Address: #261, 1st B Main Road, 8th Block, Koramangala, Bangalore, Karnataka - 560034 4. Mr. K Narasimhaiah S/o Mr.Kamanna (Guarantor & Mortgagor), No.36, Municipal No.32/35, Old SI, 6th Cross, Cholurpalya, Magadi Road, Bangalore - 560023 5. Mr. Kumar HC (Mortgagor), No.53/5E, 23rd Cross, Central Bank Backside Road, Someshwara Layout, Hulimavu, Bangalore, Karnataka - 560076. Property Address: Sy. No. 76/5, Mr No. H68/2011-1, Halasuru Village, Sathanur Hobli, Kanakapura Taluk, Ramnagara District - 562126.			
SI No	Nature And Type Facility	Limit (Rs.in Lakhs)	Outstanding as on 13.04.2023
01	Cash Credit – 751505/58	75.50	Rs. 79.95,631.23
02	Car Loan – 741506/322	18.00	Rs. 5.89,515.04
03	Term Loan – 741506/340	10.40	Rs. 7.96,395.26
04	Term Loan – 741506/350	18.00	Rs. 19.97,240.40
05	RIRA OTR Term Loan – 741506/2013	8.75	Rs. 873,056.07
Total Outstanding Amount			Rs.1,22,51,838/-
Amount Outstanding : Rs. 1,22,51,838/- (Rupees One Crore Twenty Two Lakhs Fifty One Thousand Eight Hundred and Thirty Eight) as on 13.04.2023 (inclusive of interest up to 13.04.2023) and Other Charges. NPA Date : 13.04.2023 Demand Notice Date : 18.04.2023			
Security agreement with brief description of description: EMDTD of 2 Properties and the details of the same is mentioned below; 1.Property Address of MR. KUMAR H.C: Registered EMDTD (Created on 17.05.2019 vide document No. 01334-2019-20 of Book I CD No.KNKD630 dated 17.05.2019 with the Sub-Registrar, Kanakapura, and further extension of Mortgage is done on 24.07.2020 vide document No. 2976/2020-2021 of Book I). Schedule of the Property is mentioned as below; ITEM No.1: All that piece and parcel of the Property bearing 461/A, (152900200501120049) (A portion of the land bearing Sy.No. 76/5 measuring 24 guntas), situated at Halasuru Village, Sathanur Hobli, Kanakapura Taluk, Ramnagara District, measuring East to West:10.67 mtrs and North to South:27.43 mtrs and bounded on the East: Chikka Mari Gowd's Property, West: Road, North By: Property No.461/B, South by: Property of SMt.Gowramma. ITEM No.2: All that piece and parcel of the Property bearing 461/B, (152900200501120049) (A portion of the land bearing Sy.No. 76/5 measuring 24 guntas), situated at Halasuru Village, Sathanur Hobli, Kanakapura Taluk, Ramnagara District, measuring East to West:10.67 mtrs and North to South:27.43 mtrs and bounded on the East: Chikka Mari Gowd's Property, West: Road, North By: Property No.461/C, South by: Property No. 461/A. ITEM No.3: All that piece and parcel of the Property bearing 461/C, (A portion of the land bearing Sy.No. 76/5 measuring 24 guntas), situated at Halasuru Village, Sathanur Hobli, Kanakapura Taluk, Ramnagara District, measuring East to West:9.14 mtrs and North to South:27.43 mtrs and bounded on the East: Chikka Mari Gowd's Property, West: Road, North By: Shiva Madu's Property, South by: Property No.461/B. 2.Property Address of MR. K. NARASIMHAIAH: Registered EMDTD (Created on 23.11.2013 vide document No. 4390/2013-14 of Book I with the Sub-Registrar Sirimpramp, and further extension of Mortgage is done on 03.04.2015 vide document No. 180/2015-2016 of Book I). Schedule of the Property is mentioned as below: All that piece and parcel of the Property No. 33, Municipal No.32/35, New PID No.33-19-32/35, situated at Old Site #3, 6th Cross, Kempapura Agrahara, Cholurpalya, Magadi Road, Bangalore measuring East to West:40 feet and North to South:30 feet and bounded on the East: Site No.4, West: Site No.2, North By: Road, South by: Road. If you fail to repay the aforesaid sum with interest and incidental expenses within 60 days from the date of this notice, Bank shall exercise all or any of the rights detailed under sub section (4) of the section 13 of the SARFAESI Act. You are also put on notice that in terms of sub section 13 of section 13, you shall not transfer by sale, lease or otherwise the said secured assets detailed above without obtaining written consent of the Bank. This notice is without prejudice to the Banks rights to initiate such other action or legal proceedings as it deem necessary under any other applicable provisions of law.			
Date : 26.04.2023 Place : Bangalore		Sd/- Chief Manager, Bank of Baroda	

ಪ್ರಾದೇಶಿಕ
ನಿಸರ್ಗ ನಾರಾಯಣಸ್ವಾಮಿ
ಪರ ಎಚ್‌ಡಿಡಿ ಮತಯಾಚನೆ
ಇಂದು ದೇವನಹಳ್ಳಿಗೆ ಮಾಜಿ ಪ್ರಧಾನಿ ದೇವೇಗೌಡರ ಆಗಮನ

ದೇವತಾಕಲ್ಪ: ಮಾಜಿ ಪ್ರಧಾನಿ ಹೆಚ್. ಡಿ.ದೇವಗೌಡರ ಕಾರ್ಯದ ಮಧ್ಯದಿಂದ 1,30,37,21,00,00 ರೂ.ಗಳನ್ನು ಆಗಮಿಸಿ ಬೃಹತ್ ಹಣ ಸ್ವೀಕರಿಸುವುದಕ್ಕಾಗಿ ಕ್ಷೇತ್ರದ ಅರ್ಥೈಸಿಕರ ನಿರ್ವಹಣಾಧಿಕಾರಿಗಳನ್ನು ಪದವಾಗಿ ಮತದಾರರೊಡನೆ ಮಾಯೆಯಿದ್ದಾರೆ. ಇವರ ಜೊತೆಯಲ್ಲಿ ರಾಜ್ಯದ ಹಾಗೂ ಕ್ಷೇತ್ರದ ಮುಖಂಡರು ಭಾಗವಹಿಸಿದ್ದು ಕಾರ್ಯಕರ್ತರು ಹೆಚ್ಚಿನ ಸಂಖ್ಯೆಯಲ್ಲಿ ಆಗಮಿಸಿ ಯಶಸ್ವಿಗಳಾಗಿದ್ದು ಎಂದು ದೇವಗೌಡರ ತಾಳ್ಮೆಯ ಜೊತೆಗೆ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ ಎ.ಎ.ಎಂ.ರವರ ತಿಳಿಸಿದ್ದಾರೆ.

ಯುವ ಪಡೀಪ್ ಅಧ್ಯಕ್ಷ ಟಿ.ದೀಪ ಮಾತನಾಡಿ, ಬ್ಯಾಡ್ ಯುವತಳುಗಳಾದ ಅನೇಕರು ಅಗಮನಾರ್ಹವು ಕ್ಷೇತ್ರದ ಯುವ ತಳುಗಳ ಮುಖಂಡರು, ಕಾರ್ಯಕರ್ತರು ಹೆಚ್ಚಿನವರನ್ನು ಯೃದ್ಧರಾಗಬೇಡಿ, ಶಾಕೇಶವ ನಿರ್ಗತ ನಾರಾಯಣಸ್ವಾಮಿರವರು ಕ್ಷೇತ್ರದಲ್ಲಿ ಎಲ್ಲಾ ಕಾರ್ಯಗಳಿಗೆ ರಸ್ತೆ, ಪರಂಪರೆ ಸೇರಿದಂತೆ ಅನೇಕ ಅಭಿವೃದ್ಧಿ ಕೆಲಸ ಮಾಡಿ ಬಹುಮಾನಗಳನ್ನು ಪಡೆದವರು ಎಂದರು.

ಮತ್ತೊಬ್ಬ ವಿಜಯಪುರ ಹೋಬಳಿ ಆದ್ಯಕ್ಷಪುರದ
ಶೈವಸ್ಥಾನ ಮಾತನಾಡಿ, ತಾಲೂಕಿನ ವಿಜಯಪುರ,
ಚಿಕ್ಕದಾಯಪಟ್ಟಣ ಹೋಬಳಿಗಳಲ್ಲಿ ಮನೆ ಮನೆಗೆ
ತೆರಳಿ ಮತದಾರರಿಗೆ ಕರವತ್ತ, ಹಂಚಿ ಮಾಡಿ 2ನೇ
ಸುತ್ತಿನ ಪ್ರಚಾರ ಕಾರ್ಯ ಮಾಡಲಾಗುತ್ತಿದೆ.



ಮಾವೆ ಮುಖ್ಯಮಂತ್ರಿ ಕುಮಾರಸ್ವಾಮಿ ಅವರ ಕ್ಷೇತ್ರದ ಕೊಣ್ಣೆಗಿರುವ ಪಂಚರತ್ನ ಯೋಜನೆ ಜಾರಿಗೆ ಬರುವಾಗಲೇ ರಾಜ್ಯದಲ್ಲಿ ಮತದಾರರು ಕುಮಾರಸ್ವಾಮಿ ಅವರನ್ನು ಮುಖ್ಯಮಂತ್ರಿ ಮಾಡಬೇಕು, ಪಂಚರತ್ನ ಯೋಜನೆಯು ರಾಜ್ಯದ ಜನ ಜನರಿಗೆ ಆಸೆಯಾಗಲಿದೆ, ಕ್ಷೇತ್ರದಲ್ಲಿ ಹಾಗೆಯೇ, ಶಕ್ತಿ ಮೂಲ ಅಭಿವೃದ್ಧಿ ಕೆಲಸಗಳನ್ನು ಮುಂದುವರಿಸಿ, ಮತದಾರರು ಜಾರಿ ಆಗಲಾರದ ನದಿ ಕ್ಷೇತ್ರದ ಸಮಗ್ರ ಅಭಿವೃದ್ಧಿಯೂ, ಮಾದರಿ ಕ್ಷೇತ್ರ ಮಾಡಲಾಗುತ್ತದೆ ಎಂದರು. ಅಭ್ಯರ್ಥಿ ನಿರ್ವಹಣಾಧಿಕಾರಿಯಾಗುವ ಮೊದಲೂ, ಈ ಜಾರಿ ಆಗಲಿವೆ ಎಂದು ಸ್ಪಷ್ಟ ಮಾಡುವುದರಿಂದಲೇ ಈ ಕಾರಿಗೆ ಬರಲಿದೆ, ಹಾಗಾದರೆ 5 ಮಹರ್ಗುಲ ಕಾಲ

[illegible]

ಪಿಋಷಿ: ಮಹದೇವ ಕಾಲೇಜಿಗೆ ದ್ವಿತೀಯ ಸ್ಥಾನ

ನೋವರೋಟಿ: ನಗರದ ಮಹದೇವ ಕಾಲೇಜು ವಿದ್ಯಾರ್ಥಿಗಳು ದ್ವಿತೀಯ ಪಿಯುಸಿ ಪರೀಕ್ಷೆಯಲ್ಲಿ ಶೇ.99ರಷ್ಟು ಫಲಿತಾಂಶ ಪಡೆಯುವುದರ ಮೂಲಕ ತಾಲ್ಲೂಕಿಗೆ ಪ್ರಥಮ ಮತ್ತು ಜಿಲ್ಲೆಗೆ ದ್ವಿತೀಯ ಸ್ಥಾನ ಪಡೆದಿದ್ದಾರೆ.

ವಿಜ್ಞಾನ ವಿಭಾಗದಲ್ಲಿ ಪ್ರೀತಿ ಯುದ್ಧವು 585 ಅಂಕಗಳನ್ನು ಗಳಿಸುವ ಮೂಲಕ ತಾಲೂಕಿನ ಪ್ರಥಮ ಸ್ಥಾನ, ಬೆಳ್ಳಿ ಡಿಪ್ಲಿಯಮ್ ಸ್ವರ್ಣ ಹಾಗೂ ರಾಜ್ಯ 12ನೇ ಸ್ಥಾನ. ವಾಣಿಜ್ಯ ವಿಭಾಗದಲ್ಲಿ ಪುನಃ ಎಸ್.ಎಸ್.ಎಸ್. 587 ಅಂಕಗಳನ್ನು ಗಳಿಸುವ ಮೂಲಕ ತಾಲೂಕಿನ 587ನೇ ಸ್ಥಾನ, ಬೆಳ್ಳಿ ಪದಕವನ್ನು ಹಾಗೂ ರಾಜ್ಯ 11ನೇ ಸ್ಥಾನ. ಅಭ್ಯರ್ಥಿಗಳ ಕ್ರಮ 158, ಪ್ರಥಮ ದರ್ಜೆ 236 ಡಿಪ್ಲಿಯಮ್ ದರ್ಜೆ 37 ಉತ್ತಮ ಫಲಿತಾಂಶವನ್ನು ನೀಡಲು ಸಮರ್ಥವಾದ ವಿನ್ಯಾಸಗಳನ್ನು, ಪೋಷಕವಸ್ತು ಹಾಗೂ ಉತ್ಪಾದನೆಯಲ್ಲಿ ಕಾಲೇಜಿನ ಅಡಳಿತ ಮಂಡಳಿ ಹಾಗೂ ಹಣಕಾಸು ಸಚಿವರು ಆಳವಡಿಸಿ ಸಲ್ಲಿಸಿದರು.



■ ವಿಜ್ಞಾನ ವಿಭಾಗದಲ್ಲಿ ಪ್ರೀತಿ ಯಾದವ್‌ತಾಲೂಕಿಗೆ ಪ್ರಥಮ

ಬಿಜೆಎಸ್ ಪಿಯು ಕಾಲೇಜಿನ 3 ವಿದ್ಯಾರ್ಥಿಗಳಿಗೆ ರ‍್ಯಾಂಕ್

ಗೀತೆಗಳು: ತಾಳಾಳು ಸಮಾಪನ ನಗರದಿನ ಬೇವೊ' ಪಿಯು ಕಾಲೇಜಿನ ವಿದ್ಯಾರ್ಥಿಗಳು ದ್ವಿತೀಯ ಪಿಯುಸಿ ಪಾಠ್ಯದಲ್ಲಿ ರಾಜ್ಯಕ್ಕೆ ಅತ್ಯುತ್ತಮ ಸ್ಥಾನ ಪಡೆಯುವ ಮೂಲಕ ಪೋಷಣೆಗೆ, ಕಾಲೇಜಿಗೆ ಕೀರ್ತಿ ತಂದಿದ್ದಾರೆ ಎಂದು ಪ್ರಾಂಶುಪಾಲ ಕಾಂತಕುಮಾರ್ ತಿಳಿಸಿದ್ದಾರೆ.

శుక్రవార, 28 ఏప్రిల్ 2023, బెంగళూరు

ಹೊಸ ದಿಗಂತ ೧೭

ಸಮೂಹ ಸಿ-1

(ಅಭ್ಯರ್ಥಿ ಪತ್ರಿಕೆಗಳಲ್ಲಿ, ದೂರದರ್ಶನದಲ್ಲಿ ಪ್ರಕಟಿಸಲು)

ಕ್ರಿ.ಮಿಸಲ್ ಪ್ರಕರಣಗಳ ಬಗ್ಗೆ ಫೋಷಣೆ

ಹೆಸರು ಮತ್ತು ಅಧ್ಯಕ್ಷಿಯ ವಿವರ: ಆರ್. ಅಶೋಕ, ಸಂ.121, 'ಶ್ರೀ ನಿಲಯ', ಗ್ರೇಸ್ ಗಾರ್ಡನ್, ಕಾರವಾಂಧಸಗರ, ಚಾಲಚಳ್ಳಿ ಗ್ರಾಮ, ಬೆಂಗಳೂರು - 560 013.

ದಾಜಕೀಯ ಪಕ್ಷದ ಹೆಸರು: ಭಾರತೀಯ ಜನತಾ ಪಕ್ಷ

ಚುನಾವಣೆಯ ವೇಳೆ: ತರ್ನಾಟಕ ವಿಧಾನ ಸಭೆಗೆ ಚುನಾವಣೆ

ಕೋತುವ ಹೆಸರು: 171 ಪದ್ಮನಾಭನಗರ, 184 ಕನಕಪುರ

1. ಆರ್. ಆರ್. ಅಶೋಕ ಅವರ ನಾಡು ಮೇಲೆ ತೀವ್ರವಾದ ಚಿಂತಾಪೂರ್ವಕ ಅಧ್ಯಯನಕ್ಕಾಗಿ, ಸಾರ್ವಜನಿಕ ಮಾಹಿತಿಗಾಗಿ ಸ್ವಲ್ಪ ಅಪರಾಧ ಪೂರ್ವಾಪರದಗಳ ಬಗ್ಗೆ ಈ ಕೆಳಕಂಡಂತೆ ವಿವರಗಳನ್ನು ಘೋಷಿಸಿದೆ:

(ಎ) ಬಾಕಿ ಉಳಿದಿರುವ ಕ್ರಿಮಿನಲ್ ಪ್ರಕರಣಗಳು

ಕ್ರ.ಸಂ. ಸಂಖ್ಯೆ	ನ್ಯಾಯಾಲಯದ ಹೆಸರು	ಪ್ರಕರಣ ಸಂಖ್ಯೆ ಮತ್ತು ದಿನಾಂಕ:	ಪ್ರಕರಣ (ಗಳ) ಸ್ಥಿತಿ	ವಿಭಾಗ(ಗಳು) ಸಂಬಂಧಪಟ್ಟ ಮತ್ತು ಅಪರಾಧ(ಗಳ) ಸಂಕ್ಷಿಪ್ತ ವಿವರಣೆ
1	ನ್ಯಾಯಾಲಯದ LXXXI ಹೆಚ್ಚುವರಿ ನಗರ ಸಿವಿಲ್ ಮತ್ತು ಸೆಕ್ಷನ್ ನ್ಯಾಯಾಧೀಶರು, ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪ್ರದೇಶ	ಸಿ.ಆರ್. ಸಂಖ್ಯೆ 19/2018 (ಜನವರಿ 3, 2018) ಎಫ್.ಐ.ಆರ್ ಸಂಖ್ಯೆ: 5/2018, (ದಿ: ಜನವರಿ 8, 2018).	ಎಫ್.ಐ.ಆರ್. ಸಂಖ್ಯೆ: 5/2018ನ್ನು ನಂತರ ಕರ್ನಾಟಕ ಲೋಕಾಯುಕ್ತಶಕ್ತಿ ವರ್ಗಾಯಿಸಲಾಗಿದೆ. ಎಸ್.ಎಲ್.ಪಿ (ಸಿ.ಆರ್.ಎಲ್) ಸಂಖ್ಯೆ: 9070/2018 ಗೌರವಾನ್ವಿತ ಸುಪ್ರೀಂ ಕೋರ್ಟ್ ಮುಂದೆ ಬಾಕಿ ಉಳಿದಿದೆ. ಎಫ್.ಆರ್. ಆರ್ ಸಂಖ್ಯೆ: 5/2018ಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ನ್ಯಾಯಾಲಯವು 26ನೇ ಅಕ್ಟೋಬರ್ 2018ರ ಆದೇಶವನ್ನು ವಿಜೃಂಭಿಸಿ, ಸಮಿತಿಯು ಗೌರವಾನ್ವಿತ ಸುಪ್ರೀಂ ಕೋರ್ಟ್ ತಡೆಯಾಜ್ಞೆ ನೀಡಿದೆ. ಸುಪ್ರೀಂ ಕೋರ್ಟ್ ತಡೆಯಾಜ್ಞೆ ನೀಡಿದೆ.	ಭ್ರಷ್ಟಾಚಾರ ತಡೆ ಕಾಯಿದೆ, 1988ರ ಸೆಕ್ಷನ್ 13 (1)(ಒ) ಮತ್ತು 13(1)(ಡಿ) ಮತ್ತು ಸೆಕ್ಷನ್ 420 ಭಾರತೀಯ ದಂಡ ಸಂಹಿತೆಯ ಸೆಕ್ಷನ್ 120ಬಿ ಯೊಂದಿಗೆ ಓದಲಾಗಿದೆ. ಅನಧಿಕೃತ ಒತ್ತುವರಿ ಸಕ್ರಮಗೊಳಿಸುವ ಸಮಿತಿಯು ಅನಧಿಕೃತ ಸಾಗುವಳಿ ಸಕ್ರಮ ಪ್ರಕ್ರಿಯೆಯಲ್ಲಿ ಕೆಲವು ಅಕ್ರಮಗಳನ್ನು ಎಸಗಿದೆ ಎಂದು ಆರೋಪಿಸಲಾಗಿದೆ.

(ಬಿ) ಕ್ರಿಮಿನಲ್ ಅಪರಾಧಗಳಿಗೆ ವಿಶೇಷ ಪ್ರಕರಣಗಳ ಬಗ್ಗೆ ವಿವರಗಳು - ಅನ್ವಯಿಸುವುದಿಲ್ಲ

FORMAT C-1

(for candidate to publish in Newspapers, TV)

DECLARATION ABOUT CRIMINAL CASES

(As per the judgment dated 25th September, 2018, of Hon'ble Supreme Court in WP (Civil) No. 536 of 2011 (Public Interest Foundation & Ors. Vs. Union of India & Anr.)

Name and address of candidate	K. Umesh Shetty S/o late Vittal Shetty, aged 50 year No: 1441, 2nd Cross, 1st stage, 2nd phase, Chandralayout, Blore-50
Name of political party (Independent candidates should write "Independent" here)	Bharathiya Janatha Party
Name of Election	Karnataka State Legislative Assembly-2023
*Name of Constituency	166- Govindaraja Nagar

ಪಡೆದಿದ್ದು, ಸಿ.ಎಂ.ಪಿ.ಎಂ ಶೇ.98.50ರಷ್ಟು ಅಂಶ ಪಡೆದು ರಾಜ್ಯಕ್ಕೆ 7ನೇ ರ್ಯಾಂಕ್, ವೇತನಗೌರವ ಶೇ.97.83ರಷ್ಟು ಅಂಶ ಪಡೆಯುವ ಮೂಲಕ ರಾಜ್ಯಕ್ಕೆ 10ನೇ ರ್ಯಾಂಕ್ ಪಡೆದು ಕಾಲೇಜಿಗೆ ಕೆಟಿಎ ತಂದಿದ್ದಾರೆ.

ಅಭ್ಯರ್ಥಿ: ಬಜಿಎಲ್ ಪಿಎಂ ಕಾಲೇಜಿನಲ್ಲಿ ಪಟ್ಟಿ ಅಂಶ ಪಡೆದು ಉತ್ತೀರ್ಣರಾದ ವಿದ್ಯಾರ್ಥಿಗಳು ಹಾಗೂ ರ್ಯಾಂಕ್ ಪಡೆದ ವಿದ್ಯಾರ್ಥಿಗಳಿಗೆ ಆದೇಶವಿರುವ ಪ್ರೀ ನಿರ್ಮಾಣಸಂದರ್ಭದ ಹುಡುಗಾಸ್ಥಾನದೊಳಗೆ, ಸ್ವರೇಖೆ ಮತ್ತು ಮುಂದೆ, ಪೋಷಕರು ಅಭ್ಯರ್ಥನರ ಸಲ್ಲಿಸಿದರು.



ಯಶ್ವಂತ್ ಗೌಡ ಸಿ.ಎಂ.ಪಿ.ಎಂ ವೇತನಗೌರವ

IN THE COURT OF THE HON'BLE
PRINCIPAL CIVIL JUDGE AT K.G.F.
O.S. No. 204/2023

Plaintiff:
Sri. M. Senthosh And others -Vs-
Defendants: Smt. Shanthamma, And
Others

PUBLIC NOTICE

It is hereby informed that one (1) Sri. M. Senthosh, S/o. Sri. Munirappa, Aged about 43 years, (2) Sri. Narayana, S/o. Sri. Venkateshappa, Aged about 50 years, (3) Sri. Seneappa, S/o. Chinappa, Aged about 60 years, (4) Sri. Muniraju, S/o. Munirappa, Aged about 55 years, (5) Sri. Venkateshappa, S/o. Buddappa, Aged about 49 years, (6) Sri. Narayana, S/o. Theer Munirappa, Aged about 70 years, (7) Sri. Narayana, S/o. Sri. Venkateshappa, Aged about 40 years All are residing at Isandra Mittur Village, Kammasandra Post, Bethanangala Hobli, K.G.F. Taluk being the Plaintiff have filed a suit under representative character seeking Declaration of right to use the Road situated in Survey No. 187, 186, 184 & 185, 182, 29, 25, 28 and sub Numbers and leading to Hosakere Tank as per 'A' schedule of the Plaintiff and Mandatory injunction restraining the Defendants, their Agents, servants and others acting on behalf of the Defendants to remove the Stone Slabs erected in the Road leading to Hosakere Tank as per 'B' schedule of the Plaintiff against Smt. Shanthamma, W/o Sri. Narayana, Aged about 60 years and Sri. Amaresha, S/o. Late Ramakrishna, Aged about 40 years, Both are residing at Isandra Mittur Village, Kammasandra Post, Bethanangala Hobli, K.G.F. Taluk.

ಚಾಹೀರಾತಿಗಾಗಿ
ಸಂಪರ್ಕಿಸಿ :
9845438807,
9611755391

ಮಾನ್ಯ 24ನೇ ಮುಖ್ಯ ನ್ಯಾಯಕರವರವರ
ನ್ಯಾಯಾಲಯ, ಬೆಂಗಳೂರು ನಗರ
ಕೋರ್ಟ್ ಮೇಲೆ, ದಿನಾಂಕ: 20/05/2023

ಅಭ್ಯರ್ಥಿ: ಬಜಿಎಲ್ ಪಿಎಂ

ಮಾನ್ಯ 24ನೇ ಮುಖ್ಯ ನ್ಯಾಯಕರವರವರ

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ಅಭ್ಯರ್ಥಿ: ಬಜಿಎಲ್ ಪಿಎಂ

ದಿನಾಂಕ: 27.04.2023 ರಂದು ನ್ಯಾಯಾಲಯದ
ಮುಂದುವರಿದು ಸಿ.ಎಂ.ಪಿ.ಎಂ ಕೋರ್ಟ್.
ನ್ಯಾಯಾಲಯದ ಅಭ್ಯರ್ಥಿ ಬಜಿಎಲ್
ಪಿಎಂ - 24ನೇ ಮುಖ್ಯ ನ್ಯಾಯಕರವರ
ನ್ಯಾಯಾಲಯದ ನ್ಯಾಯಾಲಯ, ಬೆಂಗಳೂರು
ಕೋರ್ಟ್ ಮೇಲೆ, ದಿನಾಂಕ: 20/05/2023

ಕೋರ್ಟ್ ಮೇಲೆ, ದಿನಾಂಕ: 20/05/2023
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ಅಭ್ಯರ್ಥಿ: ಬಜಿಎಲ್ ಪಿಎಂ

ಮಾನ್ಯ 24ನೇ ಮುಖ್ಯ ನ್ಯಾಯಕರವರವರ

I. K. Umesh Shetty (name of candidate), a candidate for the abovementioned election, declare for public information the following details about my criminal antecedents:

(A) Pending criminal cases				
Sl. No	Name of Court	Case No. and Dated	Status dated case(s)	Sections of the Acts concerned & brief description of offence(s)
1.	6th ACMM Bengaluru	CC No. 24636/2022	Changes not found	S-188 r/w S-103 of IPC
2.	24th ACMM Bengaluru	CC No. 862/2019	Changes not found	S-341,323,504, 506 r/w S-34 of IPC
3.	24th ACMM Bengaluru	CC No. 644/2019	Changes not found	S-448,323,504, 506 r/w S-34 of IPC
4.	6th ACMM Bengaluru	CC No. 23929/2017	Changes not found	S-149,353 IPC

(B) Details of cases of convictions for criminal offences			
Sl. No	Name of Court & Date(s) Order(s)	Description of office(s) & Punsishment imposed	Maximum Punishment imposed
1.	6th ACMM Bengaluru	CC No. 24636/2022	Changes not found

*In the case of election to Council of States or election to Legislative Council by MLAs, mention the election concerned in place of name of constituency.

ಅನುಬಂಧ-47
(ಅಧ್ಯಾಯ 5, ಪ್ಯಾರಾ 5.16.5)
ನಮೂನೆ ಸಿ-1 ಯಿಂದ - 8 ಮತ್ತು ಸಿ ಎ
ನಮೂನೆ ಸಿ -1

ಅಪರಾಧ ಪ್ರಕರಣಗಳ ಬಗ್ಗೆ ಘೋಷಣೆ:
(ಮಾನ್ಯ ಸರ್ವೋಚ್ಚ ನ್ಯಾಯಾಲಯವು, 2011ರ ಡಬ್ಲ್ಯೂಸಿ (ಸಿಎಲ್) ಸಂ. 536, ದಿನಾಂಕ: 25ನೇ ಸೆಪ್ಟೆಂಬರ್ 2018 (ಸಾರ್ವಜನಿಕ ಹಿತಾಸಕ್ತಿ ಪ್ರತಿಷ್ಠಾನ ಮತ್ತು ಇತರರು-ವಿರುದ್ಧ ಭಾರತ ಒಕ್ಕೂಟ ಮತ್ತು ಇತರರು) ರಲ್ಲಿ ನೀಡಿದ ತೀರ್ಪಿಗೆ ಅನುಸಾರವಾಗಿ)

ಅಭ್ಯರ್ಥಿಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ : ಶ್ರೀನಿವಾಸ್ ಸಿ, ವಾಸ: ಸಂ. 124, ಹುಲ್ಲುಹಳ್ಳಿ ಗೇಟ್, ಬಿ.ಬಿ. ವೃತ್ತ, ಮೈಲಸಂದ್ರ, ಬೆಂಗಳೂರು-560 068
ರಾಜಕೀಯ ಪಕ್ಷದ ಹೆಸರು : ಭಾರತೀಯ ಜನತಾ ಪಕ್ಷ
ಚುನಾವಣೆಯ ಹೆಸರು : 2023ನೇ ಇಸವಿಯ ವಿಧಾನ ಸಭಾ ಚುನಾವಣೆ, ಕರ್ನಾಟಕ
ಚುನಾವಣಾ ಕ್ಷೇತ್ರದ ಹೆಸರು : 177- ಆನೇಕಲ್ ವಿಧಾನಸಭಾ ಕ್ಷೇತ್ರ
ಮೇಲೆ ಸೂಚಿಸಿರುವ ಚುನಾವಣೆಯ ಅಭ್ಯರ್ಥಿಯಾಗಿರುವ ಶ್ರೀನಿವಾಸ್ ಸಿ. ಆದ ನಾನು, ನನ್ನ ಅಪರಾಧಿಕ ಪ್ರಾರ್ಥನಾಪತ್ರದ ಬಗ್ಗೆ ಮುಂದಿನ ವಿವರಗಳನ್ನು ಸಾರ್ವಜನಿಕ ಮಾಹಿತಿಗಾಗಿ ಘೋಷಿಸುತ್ತೇನೆ:

(ಎ) ಬಾಕಿ ಇರುವ ಕ್ರಿಮಿನಲ್ ಪ್ರಕರಣಗಳು			
ಕ್ರ. ಸಂ.	ನ್ಯಾಯಾಲಯದ ಹೆಸರು	ಪ್ರಕರಣದ ಸಂಖ್ಯೆ ದಿನಾಂಕ	ಪ್ರಕರಣಗಳ ಸ್ಥಿತಿಗತಿ
1)	34ನೇ ಎಸಿಎಂಎಂ ಬೆಂಗಳೂರು.	ಸಿಎ ಸಂ. 50248 /2021 ದಿನಾಂಕ: 23.05.2023	Plea

ಸಂಬಂಧಪಟ್ಟ ಅಧಿನಿಯಮಗಳ ಪ್ರಕರಣ (ಗಳು) ಮತ್ತು ಅಪರಾಧ (ಗಳ) ಸಂಕ್ಷಿಪ್ತ ವಿವರ
Section 138 of Negotiable Instrument Act